

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.2137
TO BE ANSWERED ON 09.12.2024

RENOVATION OF MANGALADEVI TEMPLE, MANGALORE

2137. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of CULTURE be pleased to state:

- (a) Whether the renovation work at the Mangaladevi Temple of Mangalore, an ASI protected site and the issues arising therefrom is being taken up by the Government and if so, the details thereof;
- (b) whether any action has been taken by the Government on the recommendation of the 2023 report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture and if so, the details thereof along with ASI's approach to renovation;
- (c) whether the Government is likely to adopt 'indigenous systems and traditional practices' of restoration and renovation or Jeernodhara of indigenous structures particularly Temples and structures of religious importance, if so, the details thereof;
- (d) whether the Government has any plans to consider relaxing the 200m regulated area around protected monuments, taking into account the local settlements and contextual factors; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Mangaladevi Temple at Mangalore is a protected monument and is under care and maintenance by the Archaeological Survey of India (ASI). Recently ASI has taken up the repair of roof and colour work of mangalore tiles to arrest water seepage including the preservative coats of wooden pillars.
- (b) The observation/recommendation of Parliamentary Standing Committee have been received and noted. ASI's approach towards conservation and preservation of protected monuments including Mangaladevi Temple is as per National Conservation Policy and provisions of AMASR Act, 1958.
- (c) Yes, Sir. Traditional practices are followed for the conservation and restoration works of the centrally protected monuments/sites carried out by the ASI as per the National Policy for Conservation. As far as possible sthapatis, sompuas, traditional artisans and craftsman are employed to carry out the conservation works at ASI protected monuments including temples.
- (d) As per the existing rule position Section 20B of the Ancient Monuments and Archaeological & Sites and Remains (AMASR) Act, 1958, the area extending to 200 meters from the
- (e) Prohibited limit is a Regulated area.